GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:3330
ANSWERED ON:23.08.2011
MEGA CITY POLICING
Bapurao Shri Khatgaonkar Patil Bhaskarrao;Gaikwad Shri Eknath Mahadeo;Paranjpe Shri Anand Prakash

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has introduced a new concept of Mega City Policing as a sub plan under the modernisation of State Police Forces scheme;
- (b) if so, the details thereof and the cities proposed to be covered thereunder alongwith the objectives of the scheme;
- (c) the total funds released under the scheme during each of the last three years and the current year; and
- (d) the steps taken/being taken by the Union Government to ensure that the amount sanctioned is properly utilised?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

- (a) & (b): The Ministry of Home Affairs introduced a new concept of Mega City Policing as a sub-Plan under the Scheme for Modernization of State Police Forces (MPF Scheme) from the year 2005-06 onwards. It covered six cities, namely, Mumbai, Bangalore, Hyderabad, Chennai, Kolkata and Ahmedabad. However, NCT of Delhi is covered under a separate Modernization Scheme for UTs. Financial assistance was given to mega cities for procurement of modern and innovative equipment like Night Vision Devices, GPS/GIS for dial 100 system and patrol cars, surveillance camera systems, CCTV systems, security equipments like portable x-ray machines, vehicle scanner, vehicle number plate identification system, cyber patrol and communication monitoring system, integrated GIS based automated vehicle tracking and management system, etc. The objective of Mega City Policing was to equip the State Police Forces to handle special problems faced in policing in large urban areas in crime investigation, traffic management, etc.
- (c) & (d): The total funds released to State Governments under the MPF Scheme, including Mega City Policing, during the last three years is as under:

Year Funds released (Rs. in crore)

2008-09 1157.64

2009-10 1230.00

2010-11 1224.63

During 2011-12, funds have not been released to States under the MPF Scheme.

In order to monitor timely and appropriate utilization of funds sanctioned and released under the MPF Scheme to States, the Ministry of Home Affairs has introduced a system of concurrent audit of Scheme funds on quarterly basis which became effective from the last quarter of financial year 2008-09. The audit observations guide the Ministry in monitoring release and utilization of Scheme funds by State Governments.